

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO-68**  
ANSWERED ON –25/11/2024

**MODEL SCHOOLS IN TAMIL NADU**

68 Shri Navaskani K:  
Shri Selvam G:  
Shri C N Annadurai:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of model schools established by the Government across the country;
- (b) the criteria fixed by the Government for selection of their locations;
- (c) the total number of districts and States covered by the model schools and the percentage of rural and underserved areas that have been prioritized;
- (d) the present status of vacancies of teachers in these schools;
- (e) the number of proposals received/sanctioned during the last three years and the current year for setting up of such schools along with the locations where such schools have been opened, State-wise especially in Tamil Nadu;
- (f) the details of financial assistance provided by the Government during the said period for these schools, State-wise, location-wise especially in Tamil Nadu;
- (g) the details of enrollment rates in model schools, particularly among girls and students from scheduled castes/scheduled tribes communities; and
- (h) the other steps taken by the Government to ensure that model schools maintain high standards of education and follow an innovative and modern curriculum?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (h): The Model School Scheme envisaged setting up of one model school per block as a benchmark of excellence at the block level. The scheme has two modes of implementation, viz. (i) setting up of schools in educationally backward blocks (EBBs) through State/UT Governments, and (ii) the remaining schools under Public-Private Partnership (PPP) mode in blocks which are not educationally backward. The model schools are meant to be schools of excellence and are expected to be pace setters for

neighbourhood schools. Basically a model school has infrastructure and facilities of the same standard as in a Kendriya Vidyalaya and with stipulations on pupil-teacher ratio, ICT usage, holistic educational environment, appropriate curriculum and emphasis on output and outcome.

The scheme has been delinked from the support of the Government of India with effect from 2015-16 and stands transferred to States/UTs. Since Model School Scheme has been transferred to States / UTs w.e.f. 2015-16, therefore no proposal has been received / sanctioned since 2015-16.

The administrative control of the Model School Scheme is with the State Government and since Education is a subject in the concurrent list of the Constitution, majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations.

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